

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 431
IB/198/ND/2022

IN THE MATTER OF:

M/s. Sawaria Seth Infratech Pvt. Ltd.	...	Applicant
V/s		
M/s Nitya Realtech Pvt. Ltd.		Respondent

Under Section 9 of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **03.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)